GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

STARRED QUESTION NO:460 ANSWERED ON:27.04.2010 CROP INSURANCE SCHEME Shantha J.;Yadav Shri Dharmendra

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether crop insurance schemes launched by the Government have addressed the problems of farmers concerning losses suffered by them due to crop failure on account of natural calamities;
- (b) if not, the reasons therefor;
- (c) the details of crops, including horticulture and plantation crop covered under the schemes and the number of farmers benefited thereunder, State-wise and scheme-wise;
- (d) the manner in which yield data is calculated and the procedure of submission under the crop insurance schemes;
- (e) whether several States have not submitted yield data for crop insurance claims for kharif season 2009; and
- (f) the follow-up action taken by the Government for timely disposal of such claims?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 460 DUE FOR REPLY ON 27TH APRIL, 2010.

- (a): Yes, Madam. At present, three schemes namely, National Agricultural Insurance Scheme (NAIS), Pilot Weather Based Crop Insurance Scheme (WBCIS) and Pilot Coconut Palm Insurance Scheme (CPIS) are in operation which address problems of farmers concerning losses suffered by them due to crop failure on account of natural calamities.
- (b): Does not arise.
- (c): NAIS covers all food crops (cereals, millets & pulses), oilseeds and annual commercial/horticultural crops, in respect of which past yield data is available for adequate number of years. Only perennial horticulture crops are not yet covered under NAIS. Under pilot WBCIS, perennial commercial/horticultural crops may also be covered besides the crops covered under NAIS. CPIS covers coconut palm.

Details of farmers benefited are at Annexure-I.

- (d): Under NAIS, the admissible claims are worked out based on yield data arrived from Crop Cutting Experiments. The State/UT Governments plan and conduct the requisite number of Crop Cutting Experiments for all notified crops in the notified insurance units in order to assess the crop yield. The State/UT Government provides the yield data to Agriculture Insurance Company of India Ltd. which is the implementing agency of NAIS.
- (e): Some States, in respect of crops for which the cut off date is not yet due, have not submitted the yield data. Their details are given in Annexure-II.
- (f): The claims are processed for approval based on the yield data received so far by Agriculture Insurance Company of India Ltd. Government of India have released Rs.137.72 crore towards its liability under NAIS to AIC for settlement of claims.